

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1194 of 2019

IN THE MATTER OF:

Tarun International Ltd.

...Appellant

Vs

**Vikram Bajaj (RP for Anil Special Steel Industries Ltd.) &Respondents
Ors.**

Present:

**For Appellant: Mr. Praveen K. Sharma and Mr. Jagdev Singh,
Advocates.**

**For Respondents: Mr. Abhishek Anand and Mohak Sharma,
Advocates for R-1.**

**Mr. Gaurav Bharadwaj and Ms. Sushmita Tanwar,
Advocates for R-2.**

Mr. Brijesh Kr. Tamber, Advocate for R-3.

**Mr. Rajeeve Mehra, Sr. Advocate with Mr. Ankit
Singal and Mr. Shivam Goel, Advocates for R-4.**

Mr. Harish Kr. Tripathi, Advocate for R-5.

ORDER
(Through Virtual Mode)

29.09.2020: Heard arguments of Mr. Abhishek Anand, learned counsel for Respondent No. 1. Hearing on behalf of Respondents is concluded. Heard Mr. Jagdev Singh, learned counsel for the Appellant rejoinder in part. However, the hearing remained inconclusive.

We make it clear that we will not be sparing more than 30 minutes to conclude hearing in this appeal.

Cont'd..../

List the matter 'for hearing' on **13th October, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh.]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

am/gc